


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
122/14	3/17	Hearing	433(e) / 433(f)	Asia (Chennai) Engineering Company Pvt. Ltd. Vs Chincholi Sugar and Bio-Industries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	PETITIONER REPRESENTATION TO WHOM	SIGNATURE
①	SAMARTH / 9900840996	PETITIONER	

ORDER

Counsel for Petitioner Company is present. He has filed Memo stating that all notices were already issued to the Respondents, but Acknowledgement Receipts of Notices is not received. Listed on 19/04/2017.


Member (J) 16/3


Member (T)